

SUPREME COURT OF INDIA (GRANT NO.64)

Statement of Receipts and Disbursements for the year 2011-2012

(Rupees in Crores)

S.No.	Head of Account	Actuals upto 1/2012	Coppy upto 1/2011	% Variation
	Receipts			
	Consolidated Fund of India			
	Revenue Receipts			
	Tax Revenue	4.13	3.87	6.72
	Non-Tax Revenue	2.35	2.17	8.29
	Grants-in-aid & contribution			
	Capital Receipts			
	Recovery of Loans	0.35	0.38	-7.89
	Other Non- DebtCapital Receipts			
	Public Debt			
	Contingency Fund			
	Public Account	145.6	2737.78	-94.68
A	Total Receipts	152.43	2744.2	-94.45
	Disbursements			
	Consolidated Fund of India			
	Revenue Expenditure			
	Plan			
	Non-Plan	106.01	90.98	16.52
	Capital Expenditure			
	Plan			
	Non-Plan			
	Loans & Advances			
	Plan			
	Non-Plan	0.09	0.07	28.57
	Contingency Fund			
	Public Account	121.7	2731.04	-95.54
B	Total Disbursements	227.8	2822.09	-91.93
C	Net Cash Flow (A-B)	-75.37	-77.89	

Copy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr.Accounts
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SUPREME COURT OF INDIA

Statement of Receipts for the year (2011-2012)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto 1/2012	Coppy upto 1/2011	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	4.13	3.87	6.72
2	0049-Interest Receipts	0.17	0.12	41.67
3	0059-Public Works	1.1	0.95	15.79
4	0070-Other Administrative Service	0.55	0.42	30.95
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	-0.09	0.2	-145.00
6	0210-Medical and Public Health	0.35	0.33	6.06
7	0216-Housing	0.27	0.15	80.00
	<u>Capital Receipts</u>			
1	7610-Loans & Advances to Govt. Servants	0.35	0.38	-7.89
	<u>Total:</u>	6.83	6.42	6.39

Coppy-Corresponding figure for Previous Year

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SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2011-2012)

(Rupees in Crore)

S.No.		B.E. 2011-2012			R. E. 2011-12			Actual Exp upto -1/2012			Corry upto 1/2011		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.64												
	Supreme Court of India	0	95.22	95.22		112.75	112.75		97.15	97.15		84.63	84.63
<i>COPPY- Corresponding figure for Previous year</i>													

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

1. Actuals are unadjusted provisional figures

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SUPREME COURT OF INDIA (GRANT NO.64)

Statement of Receipts and Disbursements for the year 2011-12

(Rupees in Crores)

S.No.	Head of Account	Actuals upto 2/2012	Coppy upto 2/2011	% Variation
	<i>Receipts</i>			
	Consolidated Fund of India			
	<i>Revenue Receipts</i>			
	Tax Revenue	4.7	4.37	7.55
	Non-Tax Revenue	2.75	2.45	12.24
	Grants-in-aid & contribution			
	<i>Capital Receipts</i>			
	Recovery of Loans	0.38	0.41	-7.32
	Other Non- DebtCapital Receipts			
	Public Debt			
	<i>Contingency Fund</i>			
	<i>Public Account</i>	197.1	2740.91	-92.81
A	<i>Total Receipts</i>	204.93	2748.14	-92.54
	<i>Disbursements</i>			
	Consolidated Fund of India			
	<i>Revenue Expenditure</i>			
	Plan			
	Non-Plan	115.36	99.08	16.43
	<i>Capital Expenditure</i>			
	Plan			
	Non-Plan			
	<i>Loans & Advances</i>			
	Plan			
	Non-Plan	0.1	0.07	42.86

	<i>Contingency Fund</i>			
	<i>Public Account</i>	179.71	2732.3	-93.42
B	<i>Total Disbursements</i>	295.17	2831.45	-89.58
C	<i>Net Cash Flow (A-B)</i>	-90.24	-83.31	

Copy-Corresponding figure for Previous Year

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SUPREME COURT OF INDIA

Statement of Receipts for the year (2011-2012)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto 2/2012	Coppo upto 2/2011	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	4.7	4.37	7.55
2	0049-Interest Receipts	0.19	0.12	58.33
3	0059-Public Works	1.19	1.04	14.42
4	0070-Other Administrative Service	0.6	0.54	11.11
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.09	0.22	-59.09
6	0210-Medical and Public Health	0.39	0.36	8.33
7	0216-Housing	0.29	0.17	70.59
	<u>Capital Receipts</u>			
1	7610-Loans & Advances to Govt. Servants	0.38	0.41	-7.32
	<u>Total:</u>	7.83	7.23	8.30

Copy-Corresponding figure for Previous Year

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SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2011-2012)

(Rupees in Crore)

S. No .		B.E. 2011-2012			R.	E.	2011- 12	Actual Exp upto - 2/2012			Corry upto 2/2011		
		Plan	N-Plan	Total				Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.64												
	Supreme Court of India	0	95.22	95.22		112.75	112.75		105.99	105.99		92.49	92.49
COPPY- Corresponding figure for Previous year													

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

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